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PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

respondent
Bel

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Counsel representing both the parties are present. Counsel for respondent filed counter and furnished a copy of the same to the other side. Both the counsel prayed time for making submissions. Time extended at their request. Post the matter alongwith TCP 284/IB/2017. Put up on 10.10.2017 at 10.30 A.M.

bc